

of farm machinery banks or custom hiring centers of *in-situ* crop residue management machinery.

- Financial Assistance to farmers for Procurement of Agriculture Machinery and Equipment for *in-situ* crop residue management @ 50% of the cost of machinery/equipment is being provided to individual farmers for purchase of machinery/equipment for crop residue management.
- During 2018-19 and 2019-20, 44759 machines have been provided to the farmers on individual ownership basis which also include small and marginal farmers. 16826 Custom Hiring Centres having total of 67403 machines have been established with a view to make machines and equipment available to the small and marginal farmers at reasonable rentals.

#### **Online Continuous Emission Monitoring System**

860. SHRI DEREK O' BRIEN: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of industries have been fined *via* the OCEMS data;
- (b) the norms under which industries are targeted to install OCEMS; and
- (c) number of independent audits conducted of industrial OCEMS operations to ensure there is no tampering of systems?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) and (b) Ministry of Environment, Forest and Climate Change does not fine any of the industry on the basis of (Online Continuous Effluent/Emission Monitoring System (OCEMS) data. The data is used for identifying the industry for physical inspection and thereafter on the basis of non-compliance, actions are taken.

Realizing the need for continuous monitoring of quality of emissions/discharges from industries for effective compliance of the norms, Central Pollution Control Board (CPCB) issued directions to industries for installation of OCEMS to help track the discharges of pollutants from these units. Further, CPCB issued direction under Section 18(1)(b) of Water (Prevention and Control of Pollution) Act, 1972 and Air (Prevention and Control of Pollution) Act, 1981 to all the SPCBs/PCCs to further direct the industries for installation of OCEMS in highly polluting 17 categories of industries/CETPs/Biomedical facility/common hazardous waste facility.

During 2016-17, CPCB started inspection of 17 categories of highly polluting industries based on computer generated SMS alerts due to violation of emission standards recorded in OCEMS. Industries are selected for inspection on the basis of SMS generated/off line from the online monitoring systems installed in these industries.

CPCB has inspected total 709 industries from October, 2016 to September, 2020, under SMS Alerts Scheme. Out of these, 348 industries were found non-complying. As per the provisions of Section 5 of Environment Protection Act, 1986, show-cause notices/technical directions to 163 units and closure directions to 183 units were issued for non-compliance.

(c) CPCB conducts remote calibration audits to ensure functioning of OCEMS having such facility. Till date, 81 industries OCEMS audits have been conducted. Further, audit is also done through physical inspections.

#### **Paddy stubble burning in Punjab, Haryana and Uttar Pradesh**

861. SHRI DEREK O'BRIEN: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the exact steps Government is taking to reduce or stop the pollution caused due to 'parali' burning in October-November, 2020, along with the State Governments;

(b) whether the Ministry has taken steps to stop 'parali' burning, given the scale of the air pollution from this source in October-November in the last few years; and

(c) whether the officials at the Centre and the concerned States have been held accountable for the 'parali' burning during October-November, 2019?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) to (c) An outlay of about ₹ 600 crores have been made under the Central Sector Scheme on 'Promotion of Agricultural Mechanization for *In-Situ* Management of Crop Residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi' during 2020-21. The Panchayats, Cooperative Societies of Farmers, Farmer Producer Organizations (FPOs) and Registered Farmer Societies are incentivized for establishment of Custom Hiring Centres of crop residue management machinery. The funds as under have been released to the States and implementing agencies.